GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.212 TO BE ANSWERED ON 7TH DECEMBER, 2022

IMPLEMENTATION OF ONORC

†212. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has implemented the 'One Nation-One Ration Card' (ONORC) scheme across the nation under which any ration card holder of the country will also be able to buy his ration from any PDS shop of any State and those people who live in other States in connection with their jobs will get the maximum benefits of this scheme and such people will not be required to get their ration cards made at the local level;
- (b) if so, the details thereof; and
- (c) the number of people likely to get benefited from this scheme, Statewise?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) to (c): The One Nation One Ration Card (ONORC) plan, for nation-wide portability of the National Food Security Act 2013 (NFSA) benefits, is presently enabled in all the 36 States/UTs (across the nation), covering entire NFSA population (around 80 Crore NFSA beneficiaries) in the country. Under the plan, the NFSA beneficiaries have been empowered with the choice to lift their entitled foodgrain from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device. ONORC plan is particularly beneficial for those NFSA beneficiaries who frequently change their place of dwelling in search of temporary employment or for other reasons and miss out their food security benefits due to migration – such as numerous workers/labourers, daily-wagers, urban poor like rag-pickers, street-dwellers, temporary workers in both organized and un-organized sectors, domestic workers, etc. So far, a total of 93.31 crore portability transactions are recorded under ONORC. State-wise list of ONORC portability transactions is Annexed.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF THE UNSTARRED QUESTION NO.212 DUE FOR ANSWER ON 07.12.2022 IN THE LOK SABHA REG. IMPLEMENTATION OF ONORC.

States/UT-wise inter and intra State portability transactions During the August 2019 to 30^{th} November 2022

S. No	States	Total Intra State Portability Transactions	Total Inter- State Portability Transactions	Total Portability Transactions
1	A&N ISLANDS	32,786	367	33,153
2	ANDHRA PRADESH	114,137,592	3,697	114,141,289
3	ARUNACHAL PRADESH	1,218	242	1,460
4	ASSAM	980,145	49	980,194
5	BIHAR	292,175,640	41,704	292,217,344
6	CHANDIGARH	-	318	318
7	CHHATTISGARH	1,952,910	1,667	1,954,577
8	DELHI	17,166,126	4,127,019	21,293,145
9	GOA	29,934	13,573	43,507
10	GUJARAT	3,353,578	227,118	3,580,696
11	HARYANA	45,763,133	709,937	46,473,070
12	HIMACHAL PRADESH	1,054	74,042	75,096
13	JAMMU AND KASHMIR	1,202,509	43,380	1,245,889
14	JHARKHAND	2,677,225	19,845	2,697,070
15	KARNATAKA	55,626,509	28,891	55,655,400
16	KERALA	51,510,248	28,281	51,538,529
17	LADAKH	,,,,,,,,,,	315	315
18	LAKSHADWEEP	9,575	54	9,629
19	MADHYA PRADESH	29,874,926	33,052	29,907,978
20	MAHARASHTRA	46,515,895	284,724	46,800,619
21	MANIPUR	1,505	20	1,525
22	MEGHALAYA	38	103	141
23	MIZORAM	5,306	4	5,310
24	NAGALAND	28,898	410	29,308
25	ODISHA	83,501	1,164	84,665
26	PUDUCHERRY	-	236	236
27	PUNJAB	8,546,426	17,210	8,563,636
28	RAJASTHAN	103,058,412	59,954	103,118,366
29	SIKKIM	11,559	932	12,491
30	TAMIL NADU	5,715,430	11,736	5,727,166
31	TELANGANA	79,832,263	13,427	79,845,690
32	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	254,178	108,464	362,642
33	TRIPURA	1,092,684	11,295	1,103,979
34	UTTAR PRADESH	61,444,491	41,484	61,485,975
35	UTTARAKHAND	-	57,384	57,384
36	WEST BENGAL	4,052,508	1,766	4,054,274
	Total	927,138,202	5,963,864	933,102,066
